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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CA(CAA) No. 166/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2017

Name of the Company:

QA Infotect Pvt. Ltd.

QA infotech Software Service Pvt. Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. NAVIN PARWA

SR. APV

APPLICANT

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WITH 2 RITU . SHAH

ITU · SHAH

FORTHAKKAR AND PAHWA APV.

<u>ORDER</u>

Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Ritu Shah present for Applicants.

Heard arguments of Learned Counsel for Applicants.

The documents produced by the applicants on 15.12.2017 donot relate to applicant's companies.

Hence, learned Senior Counsel appearing for the Applicants requested to ignore them as they were mistakenly filed in this case instead of filing in another case.

Hence, documents filed on 15.12.2017 are not being taken into consideration.

Order reserved.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 18th day of December, 2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL